

In the Court of HHJ Shri.R.N. Sadrani,
Court 10, Addl. Sessions Judge
Criminal Cause List Dated 18-8-2020
BOARD OF C.R. No. 10

Sr. No.	Case No.	Parties Name	Stage
1.	Bail in S.C.830/15	DCB CID Vs. Mamata Rathod	Say & Hearing
2	ABA 387/20	Prashant Pandurang Gosavi Vs. Bandra	Hearing
3	B.A. 1723/20	Rina Sohag Khan Vs. Khar Pol.Stn.	Say &Haring
4	S.C.459/14 (HCEpdt.)	Wadala Pol.Stn. Vs Abdul Hamid Yusuf Shaikh	Argument
5	S.C.980/15 (HCEpdt.)	DCB-CID Vs. Dinesh @ Sunny Ramesh Chuhan	R/E (PH)
6.	B.A.in S.C.382/19	Pantnagar Pol.Stn. Vs. Sachin Divakar Pawar and Ors.	Hearing
7	B.A.in S.C.1426/19	Shivaji Nagar Pol.Stn. Vs. Abdul Kamal Alimuddin Shaikh & Ors.	Hearing
8	S.C.192/20	Mahim Pol.Stn. Vs. Rajiv Ramchandra Gandhi & Ors	Hearing
